NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 181/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES:

Sylvester Forwarders Pvt.Ltd.

V/s.

Nhava Sheva Gateway Terminal Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

NAME

gezdel Advocate
for
Applicant

ORDER

TCP No. 181/ I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel is present. List this matter on 10.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH'KUMAR

Member (Judicial)